NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

27. C.P.(IB)-988/MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.02.2021**

NAME OF THE PARTIES: Bigbloc Construction Limited
V/S
Eiffel India Infraprojects Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Mr. Aniket Malu, counsel for the respondent and Mr. Dhiren R Dave, Practicing Company Secretary for the petitioner are present and submit that settlement talks are going on between the parties.

At the request of both sides, list this matter on 12.02.2021 for reporting settlement as last chance.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)